

kept in view while determining the location of such atomic power projects?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRI-MATI INDIRA GANDHI): (a) Yes Sir.

(b) Atomic Power Stations are planned to be established wherever they can most effectively contribute to national development taking other alternative options into consideration.

Agreement between India and U.S.S.R. in the Field of Applied Science and Technology

431. SHRI CHINTAMANI PANI-GRAHI:
SHRI P. GANGADEB:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the salient features of the agreement signed between India; and Soviet Union, recently, in the field of Applied Science and Technology;

(b) whether any specific programme has been worked out under this agreement; and

(c) if so, the broad outlines thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) to (c). An agreement was signed between India and Soviet Union in the field of Applied Science and Technology in Moscow on October 2, 1972. Some specific programmes have been worked out under this agreement. The salient features of the Agreement and outlines of some of the programmes are laid in the form of a statement on the Table of the House. [Placed in Library. See No. LT-3678/72.]

Charges against Haryana Chief Minister

432. SHRI CHINTAMANI PANI-GRAHI:

SHRI ISHWAR CHAUDHRY:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have taken a decision on the charges levelled against the Haryana Chief Minister; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) and (b). Two Memoranda of May 1969 and July 1969 containing certain allegations against Shri Bansi Lal, Chief Minister of Haryana, and others, were submitted to the President by Shri Bhagwat Dayal Sharma and certain Members of the Haryana Legislative Assembly. After careful examination, the allegations contained in these Memoranda were found not to have been substantiated.

Another Memorandum signed by Shri B. D. Sharma, M.P., and some others was presented to the President by Shri Bhagwat Dayal Sharma on the 27th October, 1971. A further Memorandum was also submitted to the President by Shri Bhagwat Dayal Sharma on the 24th February, 1972, containing certain allegations against Shri Bansi Lal and others. For the examination of these memoranda some further clarifications considered necessary have been received from the Chief Minister on 9th November, 1972. A final decision is now expected to be taken shortly.

Applications for setting up of Industries in Backward Areas

433. SHRI M. KATHAMUTHU: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) how many applications have been received so far, for setting up

industries in the backward areas following Government's announcement of incentives and tax concessions for starting industries in such areas;

(b) how many of these applications have come from large industrial Houses;

(c) whether all the applications received so far been processed; and

(d) if so, how many of them have been accepted?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) and (b). Following the announcement in question by Government on 26th August 1971, 599 applications were received upto 30th September 1972 for location of industries in backward areas. Of these, 45 applications have been received from the Larger Industrial Houses.

(c) and (d). 53 applications have been accepted so far and letters of intent and industrial licences in respect of these have been issued. 77 applications have been disposed of by way of rejection, withdrawal etc. The remaining applications are under the active consideration of the Government.

Check of Brain Drain

434. SHRI M. KATHAMUTHU:
SHRI M. RAM GOPAL
REDDY:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the results so far achieved by Government's measures to check the brain drain from the country; and

(b) the further steps Government propose to take in this direction?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) Scientists' Pool instituted by the Government of India have

assisted 4548 Indian scientists, engineers, technologists, medical personnel etc. to return and settle in India. Well qualified Indian scientists etc. who had not been abroad are also eligible for temporary placement in the Scientist's Pool to arrest brain-drain. Since its inception the Pool has selected 216 such personnel and thus helped them to settle in India.

The scheme of supernumerary posts has also helped the employment of some scientists.

Some of the other measures already taken to improve employment opportunities are given in the Statement laid on the Table of the House. [Placed in Library. See No. LT-3679/72]. The impact of these measures to prevent brain-drain has not been assessed.

(b) The Government have also taken the following further measures to check brain drain.

- (1) The Government have allocated a sum of Rs. 50 crores in the 4th Plan for employment of educated unemployed, of which, an amount of Rs. 20 crores has been allocated in this year's budget.
- (2) An amount of Rs. 27 crores has been earmarked by the Planning Commission for allocation to State Governments for formulating special employment programmes for which the States will have to contribute another 27 crores.
- (3) Financial help is also rendered to enterprising unemployed persons by Nationalised Banks.
- (4) The Planning Commission and the State Governments are also working out schemes for employment so that qualified persons may not have to go abroad for lack of employment.